

(b) if so, whether the Central Government have also asked the States to mobilise all available rigs and to work them at least on two shifts; and

(c) if so, the details regarding its progress in Orissa State?

**THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI R. V. SWAMINATHAN):** (a) and (b). The Union Government have provided assistance to drought affected States by providing them rigs from the various sources as indicated below:—

States	Sources from which rigs made available			Total
	UNICEF	Central Ground Water Board	From other States	
Bihar	2	3	6	11
Madhya Pradesh	3	2	17	52
Orissa	2	—	7	9
Rajasthan	—	2	3	5
Uttar Pradesh	2	3	9	14
West Bengal	1	—	—	1
Total	10	10	72	92

The State Governments have placed indents for purchase of rigs through the Director General Supplies and Disposals. 106 rigs have been indented by D.G.S. & D. on the indigenous manufacturers. Out of these, the following rigs have been supplied till now to the States:—

Madhya Pradesh	..	14
Bihar	..	11
Uttar Pradesh	..	6
Rajasthan	..	5
West Bengal	..	1
Orissa	..	1

Government of India have been urging upon the States for utilisation of rigs available with them on optimum basis. The States have also been requested to work the rigs at least on two-shifts.

(c) The Government of Orissa have got 28 sophisticated rigs, 262 calix rigs and 117 hand boring rigs. Government of Orissa have made arrangements to monitor the performance of each sophisticated rigs. From January, 1980 to April, 1980, Government of Orissa have carried out 2774 borings out of which 2666 have proved successful, and 2427 have become operational for supplying drinking water.

#### Separate P & T Circle for Tripura

29. SHRI BAJU BAN RIYAN: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether there is any demand from the State Government of Tripura as well as from the public to set up

a separate P & T circle for Tripura only; and

(b) if so, what is the progress in this regard?

**THE MINISTER OF COMMUNICATIONS (SHRI C. M. STEPHEN)** (a) Yes Sir, there was a proposal from the State Government of Tripura for formation of a separate P & T Circle for Tripura State.

(b) The proposal was examined, but was not found justified in terms of workload.

**Warning to Sugar Industry and Trade to bring down Prices of Sugar**

**30. SHRI INDRAJIT GUPTA:** Will the Minister of AGRICULTURE be pleased to state:

(a) whether he had warned the Indian Sugar Industry and Trade that if they refused to behave and bring down the open market prices of sugar to reasonable levels the Government will not hesitate to resort to deterrent measures against them;

(b) if so, whether the prices have come down thereafter; and

(c) if not, what "deterrent" measures are taken against them?

**THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI R. V. SWAMINATHAN):** (a) Yes, Sir

(b) and (c). although the sugar prices showed a fluctuating, and rising tendency since the last few days of May, they were much below the peak prices witnessed in important markets in the second week of May from which level they were brought down considerably by a series of measures taken by the Government. The Government is keeping a constant watch over the trend of sugar prices, and have recently made it obligatory for the mills to furnish particulars of sales of free sale sugar to the concerned State Government authorities. Government is also contemplating to take further action against sugar mills, which do not co-

operate with it in supplying sugar at reasonable prices, by excluding them from consideration for grant of incentives for early crushing and licences for expansion of existing capacities.

**Waiting List for Telephone Connection under Non-O.Y.T. Scheme in Delhi**

**31. SHRI R. L. P. VERMA:** Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether O.Y.T. Scheme has been re-started by the Delhi Telephones;

(b) the number of persons registered in various Exchanges of Delhi under Non-O.Y.T. Scheme at the time of starting O.Y.T. Scheme;

(c) what would be the criteria to release connections in both the categories; and

(d) whether the persons registered under Non-O.Y.T. category will be provided connections first as per commitment of the Delhi Telephones and if not, the reasons therefor?

**THE MINISTER OF COMMUNICATIONS (SHRI C. M. STEPHEN):** (a) The 'OYT' scheme as such was not stopped. Only new registrations under 'OYT' were temporarily suspended in Delhi with effect from 15th July, 1978 and the suspension of new registrations under 'OYT' has since been revoked from 2-6-1980.

(b) The total number of applicants under 'Non-OYT' category on the waiting list as per the latest figures of 30-4-80 are 64431.

(c) and (d) There is no such commitment by the Delhi Telephones. The applicants who are registered under 'OYT' upto 31-5-1980 will be given 75 per cent of the new lines which are released in various exchanges and consequently 25 per cent will go to those who are registered under 'Non-OYT' category. Those who are registered under 'OYT' from 2-6-1980 onwards will be given 25 per cent allocation of new telephone lines and the balance of 75 per cent will go to the 'Non-OYT' applicants.